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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

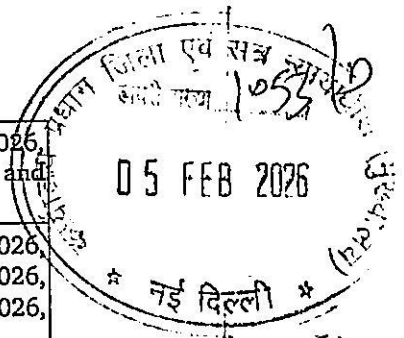
ORDER

It is hereby ordered that following officials posted in Delhi Mediation Centre, Karkardooma Courts, Delhi are hereby detained to perform their duties on the days mentioned against their names:

S N	Name	Designation	Dates of Detention
1.	Sh. Jaideep Singh Rawat	Sr. Judicial Assistant	01.02.2026, 08.02.2026, 15.02.2026, 22.02.2026, 01.03.2026, 08.03.2026, 14.03.2026, 22.03.2026, 29.03.2026 and 31.03.2026
2.	Ms. Neetu Hira	Sr. Judicial Assistant	01.02.2026, 14.02.2026, 22.02.2026, 05.03.2026, 08.03.2026, 15.03.2026, 21.03.2026, 22.03.2026 and 29.03.2026
3.	Sh. Neeraj Goel	Sr. Personal Assistant	22.02.2026 and 05.03.2026
4.	Sh. Dharmendra Singh Rawat	Sr. Personal Assistant	15.02.2026, 15.03.2026 and 21.03.2026
5.	Ms. Renu	Sr. Personal Assistant	08.02.2026, 01.03.2026 and 14.03.2026
6.	Sh. Rakesh Kumar	Sr. Personal Assistant	14.02.2026, 22.03.2026, 31.03.2026
7.	Ms. Seema	Personal Assistant	01.02.2026, 08.02.2026, 14.02.2026, 15.02.2026 and 22.02.2026
8.	Sh. Vipin Kumar	Personal Assistant	01.03.2026, 05.03.2026, 08.03.2026, 14.03.2026, 15.03.2026, 21.03.2026, 22.03.2026, 29.03.2026 and 31.03.2026
9.	Sh. Gokul Singh Negi	Judicial Assistant	08.02.2026, 14.02.2026, 15.02.2026, 01.03.2026, 05.03.2026, 14.03.2026, 15.03.2026, 21.03.2026 and 31.03.2026
10.	Ms. Rajni Dimri	Personal Assistant	01.02.2026, 08.03.2026 and 29.03.2026
11.	Sh. Puneet Kumar	Junior Judicial Assistant	01.02.2026, 08.02.2026, 14.02.2026, 22.02.2026, 05.03.2026, 14.03.2026, 15.03.2026, 22.03.2026 and 31.03.2026
12.	Sh. Abhishek Kalkhandey	Junior Judicial Assistant	15.02.2026, 22.02.2026, 01.03.2026, 08.03.2026, 14.03.2026, 21.03.2026, 22.03.2026, 29.03.2026 and 31.03.2026
13.	Sh. Jitender Pal	Junior Judicial Assistant	01.02.2026, 08.02.2026, 14.02.2026, 15.02.2026, 01.03.2026, 05.03.2026, 08.03.2026, 15.03.2026 and 22.03.2026

Abhishek

14.	Sh. Giriraj Kashyap	Orderly	08.02.2026, 22.02.2026, 05.03.2026, 14.03.2026, 15.03.2026, 22.03.2026 and 31.03.2026
15.	Sh. Babloo	Orderly	01.02.2026, 08.02.2026, 15.02.2026, 22.02.2026, 01.03.2026, 05.03.2026, 08.03.2026, 15.03.2026, 22.03.2026, 29.03.2026 and 31.03.2026
16.	Sh. Himmat Singh	Orderly	01.02.2026, 14.02.2026, 15.02.2026, 01.03.2026, 08.03.2026, 21.03.2026 and 29.03.2026
17.	Sh. Phool Kumar	Orderly	14.02.2026, 14.03.2026 and 21.03.2026
18.	Sh. Ram Singh	Farash	08.02.2026, 22.02.2026, 08.03.2026, 22.03.2026 and 29.03.2026
19.	Sh. Ved Prakash	Safai Karamchari	01.02.2026, 14.02.2026, 15.02.2026, 01.03.2026, 05.03.2026, 14.03.2026, 15.03.2026, 21.03.2026 and 31.03.2026



(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge,
East District, Karkardooma Courts, Delhi.

No. 73-80 /PD&SJ/East/KKD/Delhi

Dated: 05 FEB 2026

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judge In-charge, Mediation Centre, Karkardooma Courts, Delhi.
3. P.S. to undersigned.
4. Official concerned.
5. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi.
6. Dealing Official, Leave Section, East District, Karkardooma Courts, Delhi.
7. Dealing Official, R&I Branch, East District, Karkardooma Courts, Delhi for uploading on LAYERS.
8. Concerned file.

Principal District & Sessions Judge,
East District, Karkardooma Courts, Delhi.